



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/2001/ 770 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dipak Thakuria,
Special Judge, Assam, Guwahati.

Dated the 6th February, 2020.

Sub:- **Prayer for casual leave.**

Ref:- Your letter No. Spl/181/2020/E, dtd. 04.02.2020.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave for one day on 11.02.2020, has been ~~granted~~/~~rejected~~.

The District & Sessions Judge, Kamrup, Guwahati and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

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Memo NO.HC.VII-58/2001/771-A, dated 6.2.2020
Copy to:

1. The District & Sessions Judge, Kamrup, Guwahati.
2. The Systems Analyst, Gauhati High Court.

06/2/2020
JT. REGISTRAR (VIGILANCE)

Rohar